

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT - II

Item No. 216
IB-169/ND/2021

IN THE MATTER OF:

M/s. IS Proteins Pvt. Ltd.

... **Applicant/Petitioner**

Versus

M/s. Prestige Oils Pvt. Ltd.

... **Respondent**

Under Section: 9 of IBC, 2016

Order delivered on 06.07.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

Adv. Ashutosh Kumar Pandey, - Mr. Abhishek Kumar Dwivedi, Advocate for Corporate Debtor, C S Chauhan, Advocate for Operational Creditor

ORDER

Renotify this case on 02.08.2021



(T.S. SINGH)
COURT OFFICER